

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1427

DATED:- 27/2/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs

S. No.	Name of the Court	001 Salary	002 T.E	007 O.E.	008- Elect. Charges	009 R.R.T.	014 POI.	043- Uniform	103-Office equipments and appliances.	364-Wages (outsourcing)
1	Pr. D&S Judge, Srinagar.	---	---	---	29.35	---	---	---	---	---
2	Pr. D&S Judge, Anantnag.	---	0.50	---	---	---	---	---	---	---
3	Pr. D&S Judge, Kulgam.	---	0.30	0.40	---	---	0.30	---	---	---
4	Pr. D&S Judge, Kishtwar.	---	---	---	---	---	0.15	---	---	---
5	Pr. D&S Judge, Ramban.	---	---	0.15	---	0.18	0.15	---	---	---
6	2 nd . Addl. D&S Judge, Jammu	3.00	---	---	---	---	0.10	---	---	---
7	3 rd . Addl. D&S Judge, Jammu	---	---	0.50	---	---	---	---	---	---
8	Sub Judge, Bijbehara.	2.00	---	---	---	---	---	---	---	0.24
9	Sub Judge, Batote.	1.07	---	---	---	---	0.20	---	---	---
10	Sub Judge, Bhaderwah.	---	---	0.30	---	---	---	---	---	---
11	Sub Judge, Chadoora.	---	---	---	---	---	---	---	---	0.07
12	Spl. Mob. Mag. Poonch.	8.00	---	---	---	---	0.40	---	---	---
13	Munsiff, Gandoh.	6.50	---	---	---	---	---	---	---	---
14	Munsiff, Aishmuqam.	---	---	---	---	---	---	---	0.50	---
15	Munsiff, Udhampur.	---	0.30	---	---	---	---	---	---	---
16	Munsiff, Tangdhar.	4.00	---	---	---	---	---	---	---	---
17	Munsiff, Hiranagar.	7.00	0.05	---	---	---	---	---	---	---
18	Munsiff, Mendhar.	12.00	---	---	---	---	---	---	---	---
19	Ist. Addl. Munsiff, Srinagar.	---	---	0.10	---	---	---	---	---	---
20	2 nd . Addl. Munsiff, Srinagar.	5.00	---	---	---	---	0.15	---	---	---
21	3 rd . Addl. Munsiff, Jammu..	---	0.07	0.15	---	---	0.15	---	---	---
22	Distt. Mob. Mag. (Tr) Udhampur.	---	---	---	---	---	0.15	---	---	---
23	Addl. Mob. Mag. Surankote.	3.00	---	0.11	---	---	0.14	0.15	---	---
24	Addl. Mob. Mag. Kulgam.	3.00	---	---	---	---	---	---	---	---
25	Addl. Mob. Mag. Chandoosa.	5.00	---	---	---	---	0.10	---	---	---
26	Asstt. Commr. (Rev) Reasi.	1.00	---	---	---	---	---	---	---	---

By Order.

(Signature)
(Ram Singh) 27/2/19
Deputy Registrar (Acctts)

No: 57121-65/AC

Dated: 27/2/2019

Copy forwarded to the:-

- 1-5 Pr. D&S Judge, Srinagar/Anantnag/Kulgam/Kishtwar/Ramban.
6. 2nd. Addl. D&S Judge, Jammu.
7. 3rd. Addl. D&S Judge, Jammu.
- 8-11. Sub Judge, Bijbehara/Batote/Bhaderwah/Chadoora.
12. Spl. Mob. Mag. Poonch.
- 13-18 Munsiff, Gandoh/Aishmuqam/Udhampur/Tangdhar/Hiranagar/Mendhar.
19. Ist. Addl. Munsiff, Srinagar.
20. 2nd. Addl. Munsiff, Srinagar.
21. 3rd. Addl. Munsiff, Jammu.
22. Distt. Mob. Mag. (Tr), Udhampur.
- 23-25 Addl. Mobile Magistrate, Surankote/Kulgam/Chandoosa.
26. Asstt. Commr. (Revenue) Reasi.
27. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
- 28 Treasury Officer, Sadder Treasury, Srinagar.
- 29-45 Treasury Officer, Anantnag/Kulgam/Kishtwar/Ramban/Bijbehara/Batote/Bhaderwah/Chadoosa/Gandoh/Aishmuqam/Udhampur/Tangdhar/Hiranagar/Mendhar/Surankote/Chandoosa/Reasi.
- For inf. and necessary action.
46. Order Book.

me a/c for replacement
Qm

(Signature)
Deputy Registrar (Acctts) 27/2/19